## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 80 OF 2018**

Dated: 12<sup>th</sup> December, 2018

## In the matter of:

Rajasthan Rajya Vidyut Utpadan Nigam Ltd. .... Appellant(s)

Versus

Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)

## **ORDER**

The Bench did not assemble today.

As agreed by the learned counsel appearing for the parties, list the matter on **04.01.2019**.

PS/Court Master/PA

vt/pk